

ITEM NO.40

COURT NO.13

SECTION XII

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 35520/2013

(Arising out of impugned final judgment and order dated 17-02-2012 in WA No. 110367/2011 passed by the High Court Of Judicature At Madras)

THE STATE OF TAMIL NADU & ORS.

Petitioner(s)

VERSUS

PON ELANGO VAN . & ORS.

Respondent(s)

IA No. 175200/2023 - EXEMPTION FROM FILING O.T.
IA No. 166443/2023 - EXEMPTION FROM FILING O.T.
IA No. 5/2014 - EXEMPTION FROM FILING O.T.
IA No. 32297/2024 - EXEMPTION FROM FILING O.T.
IA No. 129903/2024 - INTERVENTION/IMPLEADMENT
IA No. 32296/2024 - INTERVENTION/IMPLEADMENT
IA No. 20572/2024 - INTERVENTION/IMPLEADMENT)

WITH

SLP(C) No. 12565/2016 (XII)

SLP(C) No. 16617/2016 (XII)

SLP(C) D 3707/2016 (XII)

IA No. 51479/2020 - CONDONATION OF DELAY IN FILING
IA No. 51480/2020 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 51481/2020 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 51482/2020 - EXEMPTION FROM FILING O.T.)

SLP(C) D 3705/2016 (XII)

IA No. 87698/2018 - CONDONATION OF DELAY IN FILING
IA No. 87702/2018 - CONDONATION OF DELAY IN REFILING / CURING THE DEFECTS
IA No. 87700/2018 - EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT
IA No. 87699/2018 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 16616/2016 (XII)

IA No. 117938/2024 - PERMISSION TO FILE ADDITIONAL DOCUMENTS/FACTS/ANNEXURES)

Date : 24-09-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MS. JUSTICE BELA M. TRIVEDI
HON'BLE MR. JUSTICE SATISH CHANDRA SHARMA

For Petitioner(s) Mr. D.Kumanan, AOR

Ms. Deepa S, Adv.
Mr. Sheikh F Kalia, Adv.
Mr. Veshal Tyagi, Adv.
Mr. Chinmay Anand Panigrahi, Adv.
Ms. Shagufa Khan, Adv.

For Respondent(s) Ms. Shakun Sharma, AOR

Mr. K. K. Mani, AOR
Ms. T.archana, Adv.
Mr. Rajeev Gupta, Adv.

Mr. T. Harish Kumar, AOR
Mr. Navneet Dugar, Adv.
Mr. Subham Kothari, Adv.
Mr. Bharathi Subramaniayan, Adv.

Mr. Karunakar Mahalik, AOR
Mr. Anup Kumar, AOR

Mr. Anil Kumar Mishra-i, AOR
Mr. Supantha Sinha, Adv.
Mr. Anand Amrit Raj, Adv.

Mr. G.sivabalamurugan, AOR
Mr. Selvaraj Mahendran, Adv.
Mr. S.b.kamalanathan, Adv.
Mr. Harikrishnan.p.v, Adv.
Mr. C.kavin Ananth, Adv.

Mr. P. V. Yogeswaran, Adv.
Mr. Ashish Kumar Upadhyay, Adv.
Mr. V. Kandha Prabhu, Adv.
Ms. Maitri Goal, Adv.
Mr. G. Karthikeyan, Adv.
Mr. Anubhav Chaturvedi, Adv.
Mr. Akshat Srivastava, AOR

Mr. M.P. Parthiban, AOR

UPON hearing the counsel the Court made the following
O R D E R

1. Not taken up.
2. List the matters after three weeks.

(NISHA KHULBEY)
SENIOR PERSONAL ASSISTANT

(MAMTA RAWAT)
COURT MASTER (NSH)